

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

PATLIPUTRA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED OPERATING IN EDUCATION AND TRAINING AT PATNA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

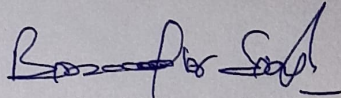
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PATLIPUTRA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED PAN: AAMCP3094L CIN: U80902BR2021PTC054177
2.	Address of the registered office	OFF.NO. 303 3RD FLOOR NAVYUG'S KAMLA BUSINESS PARK PLOT NO. 172, 173 & 174, EAST BORING CANAL ROAD PATNA-800001 BIHAR
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	303, Plot No 172-173 & 174, 3rd Floor, Navyugs Kamla Business Park, East Boring Canal Road Patna – 800001 Bihar
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Rs. 5,99,55,940 (F.Y. 2022-23)
7.	Number of employees/ workmen	The Corporate Debtor is presently not being run as a going concern by the Resolution Professional. The details pertaining to the

Bandhu Singh

		number of employees and workmen of the Corporate Debtor could not be ascertained due to limited availability of information and records from the suspended management at this stage of the process.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors is available at URL:	The same may be obtained by sending a mail to the Process Email Id: patliputraacademy912@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	1. Refundable Earnest Money Deposit (non-interest bearing) along with Expression of Interest- Rs. 20,00,000 (Through Demand Draft) along with Expression of Interest 2. Security Deposit (non-interest bearing) along with Resolution Plan- Rs. 50,00,000 (Through Demand Draft) along with Resolution Plan 3. Tangible Net Worth- Rs. 5,00,00,000
10.	Last date for receipt of expression of interest	01.06.2026
11.	Date of issue of provisional list of prospective resolution applicants	11.06.2026
12.	Last date for submission of objections to provisional list	16.06.2026
13.	Date of issue of final list of prospective resolution applicants	26.06.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans	01.07.2026

Resubmitted for info

	to prospective resolution applicants	
15.	Last date for submission of resolution plans	31.07.2026
16.	Process email id to submit Expression of Interest	patliputraacademy912@gmail.com


Binod Kumar Singh

Resolution Professional

For M/s Patliputra Academy For Education And Training Private Limited.

IBBI/IPA-001/IP P-02688/2022-2023/14108

IBBI Registered Address: Wa-23, Shaakarpur , Laxmi Nagar Metro Station,
Shakarpur, East Delhi, 110092

Correspondence address: - Office No A-213, Shanti Gopal Chambers,
Street No-1, Main Vikas Marg, Metro Pillar No-35, Shakarpur, Delhi-110092.

Process e-mail id: patliputraacademy912@gmail.com

AFA Valid up to- 31.12.2026

Phone Number- 9871432334

Date: 16.05.2026

Place: New Delhi

BINOD KUMAR SINGH
Insolvency Professional
Reg. No. IBBI/IPA-001/IP-P-02688/2022-23/14108
WA-23, 1st Floor, Shakarpur, Delhi-110092
Mob-9871432334, Email-binod.adv@gmail.com

3 | पटना

अज्ञात वाहन से कुचलकर युवक की मौत

हाजीपुर/संवाददाता। हाजीपुर-लालगंज मुख्य मार्ग पर चांदी केवाड़ा के समीप शुक्रवार की रात दर्दनाक सड़क हादसा हो गया। अज्ञात वाहन ने मोटरसाइकिल सवार युवक को कुचल दिया, जिससे उसकी घटनास्थल पर ही मौत हो गई। मौके से वाहन चालक भी फरार हो गया।
मृतक की पहचान लालगंज थाना क्षेत्र के बलुआ बसंता गांव निवासी रामप्रवेश साह के 35 वर्षीय पुत्र अमरजीत कुमार के रूप में हुई है। घटना के बाद इलाके में अफरातफरी मच गई और भारी संख्या में लोग मौके पर जुट गए। हादसे की सूचना मिलते ही पूर्व विधायक योगेंद्र साहू के पुत्र रवि साहू मौके पर पहुंचे। उन्होंने मानवता दिखाते हुए घायल को तत्काल अस्पताल पहुंचाया, जहां चिकित्सकों ने उसे मृत घोषित कर दिया। घटना के बाद परिजनों में कोहराम मच गया। अगले दिन शनिवार को आक्रोशित ग्रामीणों और परिजनों ने पोखिया गांव के निकट शव रखकर हाजीपुर-लालगंज मुख्य मार्ग को जाम कर दिया। लोग मृतक के परिजनों को मुआवजा देने की मांग कर रहे थे। करीब एक घंटे तक सड़क जाम रहने से यातायात पूरी तरह प्रभावित रहा।

अंचल अधिकारी ने जनता दरबार में सुनी फरियादी की समस्याएं

खुसरूपुर/संवाददाता। खुसरूपुर अंचल कार्यालय में भूमि विवाद और राजस्व से जुड़ी समस्याओं के त्वरित समाधान के लिए अंचल पदाधिकारी उत्तम राहुल की अध्यक्षता में शनिवार को जनता दरबार आयोजित किया गया है। बिहार सरकार के राजस्व एवं भूमि सुधार विभाग द्वारा लागू की गयी इस नई व्यवस्था के तहत, अब जनता दरबार शनिवार को थाने की बजाय सीधे अंचल कार्यालय में लगाए जा रहे हैं। जनता दरबार में भूमि विवाद, जमाबंदी, दाखिल-खारिज और अतिक्रमण से जुड़े मामलों का पारदर्शी तरीके से सुनवाई की जा रही है।मौके पर बड़ी संख्या में फरियादी मौजूद रहे।

बदलते मौसम के बीच भारतीय शहरों में बढ़ा डेंगू का खतरा : डॉ निगम

पटना/कार्यालय प्रतिनिधि। हर साल 16 मई को मनाया जाने वाला राष्ट्रीय डेंगू दिवस इस बात की याद दिलाता है कि डेंगू से बचाव के लिए केवल मानसून के दौरान नहीं, बल्कि पूरे साल सतर्क रहने की जरूरत है। विशेषज्ञों का कहना है कि बढ़ते तापमान, अनियोजित शहरीकरण और बदलते जलवायु पैटर्न के कारण भारत के कई शहर तेजी से डेंगू के हॉटस्पॉट बनते जा रहे हैं। मेदांता, पटना में पीडियाट्रिक्स के हेड एवं डायरेक्टर डॉ. निगम प्रकाश नारायण ने कहा, जब किसी बच्चे को डेंगू होता है, तो अक्सर माता-पिता बताते हैं कि उन्होंने अपने बच्चे को सफाई से बचाने के लिए कितनी कोशिशें की थीं। वह बच्चों को गंदी जगहों से दूर रखते हैं और उन्हें यह सोचकर घर में ही रखते हैं कि मच्छर सिर्फ बाड़े और प्रदूषित पानी में ही पनपते हैं। सफाई जरूरी है, लेकिन डेंगू के मामले में यह सोच थोड़ा गुमराह कर सकती है।

पटना में लांच हुआ वीवो एक्स 300 अल्ट्रा मोबाइल



पटना/संवाददाता। स्मार्टफोन इंडस्ट्री की अग्रणी कंपनी वीवो ने शनिवार को अपने फ्लैगशिप स्मार्टफोन्स वीवो एक्स 300 अल्ट्रा एवं वीवो एक्स 300 ईएफ को आधिकारिक रूप से लांच किया। अल्ट्राधुनिक तकनीक, प्रीमियम डिजाइन और दमदार परफॉर्मेंस से लैस ये स्मार्टफोन्स नयी पीढ़ी के यूजर्स के लिए खास तौर पर तैयार किए गए हैं। लांच के साथ ही यह दोनों स्मार्टफोन्स अब आदित्य विजन के सभी स्टोर्स पर उपलब्ध हैं। कार्यक्रम के दौरान आदित्य विजन के निदेशक निशंत प्रभाकर ने बताया कि ये मोबाइल आधुनिक तकनीक और स्टाइल का बेहतरीन मिश्रण हैं। इन स्मार्टफोन्स में शानदार विजुअल अनुभव के लिए बड़ी और अल्ट्रा-वाइब्रेंट डिस्प्ले दिया गया है, जो मनोरंजन और गेमिंग को एक नए स्तर पर ले जाता है। वहीं इसका स्लिम और प्रीमियम डिजाइन यूजर्स को पहली नजर में आकर्षित करता है।

टैंडर हाटर्स इंटरनेशनल स्कूल में समर कैंप

पटना/संवाददाता। टैंडर हाटर्स इंटरनेशनल स्कूल, राजेंद्र नगर में भव्य समर कैंप का आयोजन किया जा रहा है। यह समर कैंप 18 से 29 मई तक आयोजित होगा। कैंप का मुख्य उद्देश्य बच्चों की गर्मी की छुट्टियों को मनोरंजक, रचनात्मक, ज्ञानवर्धक एवं ऊर्जा से भरपूर बनाना है, ताकि बच्चे खेल-खेल में नई चीजें सीख सकें और अपनी प्रतिभा को निखार सकें। समर कैंप के दौरान बच्चों को विभिन्न खेल एवं रचनात्मक गतिविधियों का विशेषज्ञ प्रशिक्षण दिया जाएगा। विद्यालय प्रबंधन का उद्देश्य बच्चों को छुट्टियों के दौरान नई-नई गतिविधियों का अनुभव प्रदान करना तथा उनकी रूचि एवं प्रतिभा को सही दिशा देना है। विद्यालय प्रबंधन ने अभिभावकों से अपील की है कि वे अपने बच्चों को इस समर कैंप में शामिल कर उन्हें सीखने, खेलने, आत्मविश्वास बढ़ाने एवं नई प्रतिभाओं को विकसित करने का एक बेहतर अवसर प्रदान करें।

प्रक्राकर के घर के बाहर रखे सामान की चोरी

फुलवारीशरीफ/संवाददाता। रामकृष्ण नगर थाना क्षेत्र अंतर्गत जगनपुरा इलाके में एक दैनिक समाचार पत्र के संपादक के घर के बाहर रखे सामान की चोरी का मामला सामने आया है। घटना को लेकर इलाके में चर्चा का माहौल है। पीड़ित प्रक्रार ने चोरी की शिकायत रामकृष्ण नगर थाना में की है। इधर इस पूरे मामले पर रामकृष्ण नगर थाना अस्थक्ष ने बताया कि चोरी की सूचना मिली है। आसपास लगे सीसीटीवी कैमरों के फुटेज खंगाले जा रहे हैं। फुटेज के आधार पर चोरों की पहचान कर आगे की कार्रवाई की जाएगी।

सुहागिनों ने की वट सावित्री पूजा

पटना सिटी/संवाददाता। सुहागिन महिलाओं ने पति की लंबी उम्र व अखंड सीमाध्य की कामना के साथ वट वृक्ष के नीचे वट सावित्री पूजा का अनुष्ठान शनिवार को किया। इस दौरान पूजा-अर्चना के लिए जुटी महिलाओं ने सामूहिक रूप से पूजा की। वहीं गंगा घाटों पर भी महिलाओं की भीड़ पूजा-अर्चना से पहले स्नान के लिए जुटी थी। राधेपुर के बरनभामा स्थित सती सत्यवान मंदिर में भी महिलाओं की भीड़ पूजा करने के लिए जुटी थी। मौसमी फलों व पूजन सामग्री के साथ महिलाओं ने पूजा कर अखंड सीमाध्य की कामना की। वट वृक्ष की पूजा के लिए महिलाओं की सुबह से ही कतार लगी थी।

हमदर्द इंडिया स्वास्थ्य जागरूकता अभियान की हुई शुरुआत

पटना/कार्यालय प्रतिनिधि। हमदर्द लैबोरेट्रीज ने पटना में अपने व्यापक जन स्वास्थ्य जागरूकता अभियान हेल्दी इंडिया, हमदर्द इंडिया-स्वास्थ्य जागरूकता अभियान की शुरुआत की। इस पहल का उद्देश्य विशेष रूप से ग्रामीण और वंचित क्षेत्रों में निवारक स्वास्थ्य सेवा, पोषण जागरूकता और समग्र स्वास्थ्य को बढ़ावा देना है। इस पहल के तहत 30 दिनों का अभियान पूर्वी उत्तर प्रदेश और बिहार के 30 शहरों एवं कस्बों में जागरूकता कार्यक्रमों, वेलेनेस इंटरैक्शन, वीएसआई जांच और सामुदायिक सहभागिता गतिविधियों के माध्यम से चलाया जाएगा। पटना चरण के अंतर्गत गया, महुआ, दत्तसिंहराय, मुजफ्फरपुर, दरभंगा, मधुबनी, खुटौना, सीतामढ़ी और बेतिया क्षेत्रों को कवर किया जाएगा।

विदेशी के साथ दो गिरफ्तार

हाजीपुर/संवाददाता। डीएम वर्षा सिंह के निर्देश पर मद्यनिषेध एवं उत्पाद विभाग द्वारा जिले में अवैध शराब के विरुद्ध लगातार सघन छापेमारी अभियान चलाया जा रहा है। इसी क्रम में उत्पाद विभाग, वैशाली की टीम द्वारा अलग-अलग स्थानों पर विशेष छापेमारी अभियान संचालित करते हुए बड़ी मात्रा में विदेशी शराब बरामद की गयी तथा दो व्यक्तिों को गिरफ्तार किया गया। प्रथम कार्रवाई में सदर थाना क्षेत्र अंतर्गत सुबह गांव में गुप्त सूचना के आधार पर एक मकान में छापेमारी की गयी। मोटरसाइकिल की ठोकर से घायल अंधेड़ की इलाज के दौरान मौत

हाजीपुर/संवाददाता। जिले के काजीपुर थाना क्षेत्र अंतर्गत सेदुआरी चौक के निकट अनियोजित मोटरसाइकिल की ठोकर से घायल बाइक सवार अंधेड़ की पटना ले जाने के दौरान रास्ते में मौत हो गयी। परिजन शव लेकर रास्ते से लौट आए। सदर अस्पताल में शव का पोस्टमार्टम करया गया। उसके बाद परिजन शव लेकर गांव चले गए। मौत की सूचना पर गांव में कोहराम मच गया।

पिंटू हत्याकांड का आरोपी चढ़ा पुलिस के हत्थे

पटना सिटी/संवाददाता। सुल्तानगंज थाना क्षेत्र के मुसल्लहपुर हाट में 14 मई की शाम ब्लैक आउट के दौरान हुई गोलीबारी और युवक की मौत के मामले में पुलिस ने कार्रवाई करते हुए एक 16 वर्षीय बालक को निरुद्ध किया है। मृतक की पहचान पिंटू कुमार के रूप में हुई थी। इलाज के दौरान उसकी मौत हो गई थी।

इस मामले में सुल्तानगंज थाना कांड संख्या 210/26 के तहत अज्ञात अपराधियों के विरुद्ध प्रारंभिकी दर्ज की गई थी। वरीय पुलिस अधिकारियों के निर्देश पर गठित टीम ने छापेमारी के दौरान 16 मई को मुसल्लहपुर हाट स्थित चाई टोला इलाके से एक 16 वर्षीय बालक को हिरासत में लिया। पुलिस ने उसके पास से घटना में प्रयुक्त एक पिस्टल, एक

‘नो व्हीकल डे’ अभियान को जिला प्रशासन का समर्थन

हाजीपुर/संवाददाता। मुख्यमंत्री के स्पष्ट संदेश एवं निर्देश के आलोक में ईंधन संरक्षण, पर्यावरण सुरक्षा तथा स्वच्छ ऊर्जा के उपयोग को बढ़ावा देने के लिए वैशाली जिला प्रशासन द्वारा प्रत्येक शनिवार को ‘नो व्हीकल डे’ मनाने की पहल प्रभावी रूप से प्रारंभ कर दी गयी है। इसी क्रम में शनिवार को ‘नो व्हीकल डे’ के प्रथम आयोजन के अवसर पर वैशाली डीएम वर्णा सिंह स्वयं अपने आवास से ई-रिक्षा के माध्यम से समाहरणालय पहुंचीं तथा नियमित रूप से कार्यालयीन कार्यों का निष्पादन किया।

सेंट्रल बैंक ऑफ इंडिया ने एक सौ लाभार्थियों के बीच 120 करोड़ का ऋण वितरित

पटना/कार्यालय प्रतिनिधि। सेंट्रल बैंक ऑफ इंडिया द्वारा ‘एमएसएमई ऋण वितरण कार्यक्रम’ के अंतर्गत किया गया। ऋण वितरण के मौके पर मुख्य महाप्रबंधक सोहेल अहमद, बिहार इंडस्ट्रियल एसोसिएशन के अध्यक्ष राम लाल खेतान, बिहार एमएसएमई के निदेशक जीएल मीणा तैयारक एवं बैंक के अन्य पदाधिकारी और कर्मी मौजूद थे।

एक सौ लाभार्थियों के बीच इस एमएसएमई मेगा ऋण वितरण कार्यक्रम के अंतर्गत लगभग 120 करोड़ रुपये की ऋण विभिन्न योजनाओं के तहत स्वीकृत एवं वितरित की गईं। इनमें एमएसएमई ऋण, सेंट्र मॉर्गेज ऋण तथा सेंट्र होटल ऋण जैसी प्रमुख योजनाएं शामिल हैं। लाभार्थियों को संबोधित करते हुए मुख्य महाप्रबंधक सोहेल अहमद ने कहा कि सेंट्रल बैंक ऑफ इंडिया ग्राहकों की आवश्यकताओं के अनुरूप विविध एवं आकर्षक एमएसएमई ऋण योजनाएं उपलब्ध करा

छेड़खानी विवाद में हुई हर्ष की हत्या, दो गिरफ्तार

पटना सिटी/संवाददाता। दीदारगंज के कोठिया गांव निवासी 20 वर्षीय हर्ष कुमार की हत्या की गयी थी। पुरानी रंजिश और छेड़खानी के विवाद में दो अभियुक्तों की गिरफ्तारी के बाद पुलिस ने शनिवार को इसका खुलासा किया। हत्या सात मई की रात को हुई थी। ग्रामीण एसपी कुंदन कुमार ने प्रक्रारों को बताया कि हत्या में नामजद अभिेष्ट मोहम्मदपुर गांव का रहने वाला शूटर मुक्कू यादव और गौरव कुमार की गिरफ्तारी हुई है। माया गया हर्ष के पिता राजू कुमार के बयान पर प्रारंभिकी दर्ज हुई थी। फुहाडा डीएसपी-1 अवशेश कुमार के निर्देशन व ध्वायस्थ सुनील कुमार के नेतृत्व में गठित पुलिस टीम ने छापेमारी कर हत्यारोपित दोनों शूटर को दीदारगंज टॉल प्लाजा के पास स्थित एक ढाबा के पास से गिरफ्तार किया है।

हाई बीपी साइलेंट किलर, खानपान और दिनचर्या में बदलाव से बचाव

पटना सिटी/संवाददाता। विश्व उच्च रक्तचाप दिवस पर शनिवार को एनएमसीएच के मेडिसिन विभाग एवं एसोसिएशन ऑफ फिजिशियन्स ऑफ इंडिया, पटना द्वारा जागरूकता कार्यक्रम का आयोजन किया गया। इसके तहत मेडिसिन विभाग की ओपीडी में मरीजों का ब्लड प्रेशर जांच किया गया तथा उन्हें उच्च रक्तचाप से बचाव एवं उपचार से संबंधित जानकारी दी गई। अस्पताल के ऑडिटोरियम में वैज्ञानिक सत्र का आयोजन किया गया। इसमें मुख्य अतिथि के रूप में पीएमसीएच के पूर्व विभागाध्यक्ष एवं हृदय रोग विशेषज्ञ डॉ. प्रो यूसी श्यामल ने उच्च रक्तचाप के कारणों और इलाज पर विस्तार से जानकारी दी। विशिष्ट अतिथि आरएमआरआई के निदेशक डॉ कृष्णा पांडेय एवं एनएमसीएच के अध्यक्ष डॉप्रो रशिम प्रसाद ने विचार व्यक्त कर कहा कि बीपी साइलेंट किलर है। इससे कार्डियक, हार्ट डिजीज, स्ट्रोक, किडनी फेल्योरी, बेन हेमरेज की संभावना अधिक होती है। जरूरत है कि समय-समय पर अपने दिनचर्या को बदलते हुए सुबह टहलने और योग करें साथ ही खान-पान पर भी संयम व्रत कर रोग पर नियंत्रण किया जा सकता है । कार्यक्रम की शुरुआत मेडिसिन

एक पिस्टल, दो गोली व एक मैगजीन जब्त



मैगजीन और दो गोली बरामद किया है। पुलिस के अनुसार गिरफ्तार बालक के आपराधिक इतिहास की जांच की जा रही है। वहीं अन्य

नवपदस्थापित आयुक्त मयंक वरवड़े ने किया प्रभार ग्रहण

■ जनहित के मामलों को सर्वोच्च प्राथमिकता

पटना/संवाददाता। प्रमंडलीय आयुक्त मयंक वरवड़े ने कहा है कि जनहित के मामलों को सर्वोच्च प्राथमिकता दी जाएगी। पटना प्रमंडल अंतर्गत सभी जिलों-पटना, नालन्दा, भोजपुर, बक्सर, रोहतास एवं कैमूर-के कार्यों का विधिवत अनुश्रवण किया जाएगा। सरकार के विकासात्मक एवं लोक-कल्याणकारी योजनाओं का तत्परतापूर्वक सफल क्रिया-व्ययन

कराया जाएगा। वे शनिवार को प्रमंडलीय आयुक्त कार्यालय में निवर्तमान आयुक्त अनिमेष कुमार पराशर से प्रभार ग्रहण करने के बाद

बाढ़ की स्थिति में प्रभावितों के राहत पहुंचाना प्राथमिकता : डीएम **पटना/संवाददाता।** डीएम डॉ. त्यागराजन एसएम ने कहा कि संभावित बाढ़, सुखाड़ एवं जल-जमाव से निबटने के लिए जिला प्रशासन पूरी तरह तैयार है। आपदा प्रबंधन विभाग द्वारा निर्धारित मानक संचालन प्रक्रिया (एसओपी) के अनुसार सभी स्तर पर हर व्यवस्था है। वे शनिवार को जूम के माध्यम से इस विषय पर आयोजित एक समीक्षा बैठक में पदाधिकारियों को संबोधित कर रहे थे। डीएम ने कहा कि बाढ़ आने की स्थिति में प्रभावितों के जान-माल की सुरक्षा एवं ससमय राहत पहुंचाना प्रशासन की सर्वोच्च प्राथमिकता है। एसओपी के अनुसार क्षेत्रीय पदाधिकारी अंचलाधिकारी एवं थाना प्रभारी तथा अनुमंडल पदाधिकारी एवं अनुमंडल पुलिस पदाधिकारी तुरंत रिसॉन्ड करेंगे। डीएम ने कहा कि संभावित आसन्न आपदाओं का पूर्वानुमान, ससमय एवं शीघ्र चेतावनी और आम जनता के बीच उनका प्रभावी प्रचार-प्रसार सफल आपदा प्रबंधन के मुख्य घटक हैं।

यूबीआई में हिंदी कार्यशाला का आयोजन



है कि कार्यालय में हिंदी में ही कार्य निष्पादित करें। आज पूरे देश ही नहीं विश्व में राजभाषा हिंदी का प्रयोग व्यापक रूप से किया जा रहा है। उन्होंने यह भी कहा हमें बैंकिंग सेवाओं में भी हिंदी का प्रयोग 100% प्रतिशत करना चाहिए। अपने संवोधन में क्षेत्रीय एग्योरेंस प्रमुख चार सिन्हा ने उपस्थित प्रतिभागियों को संबोधित करते हुए कहा कि हिंदी के प्रति सदैव समर्पित भाव से कार्य करें तथा राजभाषा हिंदी के प्रचार-प्रसार के साथ-साथ बैंकिंग सेवाएं के लिए भी हिंदी का ही प्रयोग करें।

पटना/संवाददाता। शनिवार को यूनिन बैंक ऑफ इंडिया, क्षेत्रीय कार्यालय के तत्वावधान में स्टॉफ सदस्यों के लिए एक दिवसीय हिंदी कार्यशाला का आयोजन किया गया। इस अवसर पर क्षेत्र प्रमुख पटना मुरली कुमार ने उपस्थित प्रतिभागियों को संबोधित किया। कार्यशाला का संचालन राजभाषा अधिकारी, डॉ. विजय कुमार पाण्डेय ने किया। कार्यशाला का मुख्य उद्देश्य स्टॉफ सदस्यों के बीच राजभाषा हिंदी के प्रयोग को बढ़ावा देना, राजभाषा हिंदी का अधिक से अधिक प्रचार-प्रसार करना है। इस अवसर पर अपने संबोधन में क्षेत्र प्रमुख, पटना मुकेश कुमार ने कहा कि हमें हिंदी का अधिक से अधिक प्रयोग करना चाहिए। हिंदी भारत की राजभाषा है तो बिहार की मातृभाषा भी है। अतः हम सभी की जिम्मेदारी बनती

एसजीजीएस कॉलेज में नानकशाही गुरुद्वारा का उद्घाटन

पटना सिटी/संवाददाता।

नानकशाही सिख संगत गुरुद्वारा साहिब श्री गुरु गोविंद सिंह महाविद्यालय उद्घाटन एवं पुनः स्थापना समारोह में सम्मिलित होकर गुरू घर की सेवा, संगत और पंथ की खुशहाली के लिए अरसास किया। प्रबंध समिति के सचिव, पूर्व महासचिव सरजिंदर सिंह जी, प्रभारी प्रधानाचार्य डॉ रमेश प्रसाद, मनोरंजन कुमार यादव, प्रशाखा पदाधिकारी सरदार अजय सिंह उर्फ चप्पू को अलावा तख्तश्री कमेटी के पूर्व महासचिव सरजिंदर सिंह, संजय श्रीवास्तव के अलावा अन्य शिक्षक व छात्र-छात्राएं मौजूद थे।

सम्राट पृथ्वीराज चौहान की 860वीं जयंती मनी

बिहटा/संवाददाता। कोहरह गांव के महादेव स्थान सभागार में भारत के महान योद्धा और अंतिम हिंदू सम्राट पृथ्वीराज चौहान की 860वीं जयंती बेहद धूमधाम के साथ मनायी गयी। इस अवसर पर आयोजित भव्य जयंती समारोह में बड़ी संख्या में स्थानीय ग्रामीण, गणमान्य नागरिक और युवा एकत्रित हुए। समारोह की शुरुआत सम्राट पृथ्वीराज चौहान के चित्र पर माल्यार्पण और दीप प्रज्वलन के साथ हुई। कार्यक्रम के दौरान सभागार में मौजूद वक्ताओं ने उनके अद्वितीय व्यक्तित्व, राष्ट्रभक्ति और गौरवशाली कृतित्व पर विस्तार से प्रकाश डाला। सभी को संबोधित करते हुए मुख वक्ताओं ने कहा कि सम्राट पृथ्वीराज चौहान का जीवन साहस, न्यायप्रियता और देशभक्ति की मिसाल है।

जन-समस्याओं के त्वरित समाधान के लिए 19 मई से लगेगा सहयोग शिविर

पटना/संवाददाता। पटना जिला में ‘सबका सम्मान, जीवन आसान’ के संकल्प को ध्यतल पर उतारने एवं जन-समस्याओं के त्वरित तथा प्रभावी समाधान के लिए 19 मई से प्रत्येक माह के प्रथम एवं तृतीय मंगलवार को पंचायतवार सहयोग शिविर का आयोजन किया जायेगा तथा जनता की समस्याओं का त्वरित एवं विधिवत समाधान कर आवेदकों को लिखित रूप से सूचना दी जायेगी। परिवाद दर्ज करने की तिथि से 30 दिनों के अंदर उसका निष्पादन सुनिश्चित कर सहयोग पोर्टल पर उपलब्ध करया जायेगा।

डीएम ने शिविर के लिए तिथिवार पंचायतों का रस्टर निर्धारित किया है तथा जिला स्तर से वरीय अधिकारियों को प्रतिनियुक्त करते हुए उन्हें शिविरों का सफल आयोजन कर जन शिकायतों का प्रभावी ढंग से समयबद्ध एवं गुणवत्तापूर्ण समाधान सुनिश्चित करने का निर्देश दिया गया है। शनिवार को उन्होंने इसकी तैयारियों की समीक्षा की तथा अधिकारियों को शिविर का सफरतापूर्वक आयोजन सुनिश्चित करने का निर्देश दिया। अनुमंडल पदाधिकारियों को अपने क्षेत्र अंतर्गत शिविरों के आयोजन का अनुश्रवण करने के लिए निर्देशित किया गया। 19 मई को पटना जिला के विभिन्न प्रखंडों के 40 पंचायतों में कैप लगाया जाएगा। सभी प्रखंड विकास पदाधिकारियों एवं अंचल अधिकारियों को सहयोग शिविरों के आयोजन के संबंध में सघन जन-जागरूकता अभियान चलाने का निर्देश दिया गया है ताकि लोग इसका लाभ उठाएं।

PUBLIC NOTICE Notice for Identification of Legal Heirs
It is hereby notified for general information that the Late Tarakanth Mukhopadhyay S/O: Late Girish Chandra Mukhopadhyay, Mr. Amarnath Mukhopadhyay S/O: Late Girish Chandra Mukhopadhyay, Mr. Biswanath Mukhopadhyay S/O: Late Girish Chandra Mukhopadhyay, Mr. Arun Mukhopadhyay S/O: Late Baidyanath Mukhopadhyay, Mr. Arup Mukhopadhyay S/O: Late Baidyanath Mukhopadhyay, Ms. Shanti Sudha Devi W/O: Late Shilashanti Mukhopadhyay, Mr. Shishnath Mukhopadhyay, S/O: Late Purna Chandra Mukhopadhyay, Late Shri Anil Mukhopadhyay , son of Sibnath Mukhopadhyay , last residing at KHALGAON BISHAR . All persons claiming to be legal heirs, successors, or having any right, title, interest, or claim in respect of the immovable property situated at Village: Gopin Nagar, P.S.- Singpur, Dist: Hooghly, West Bengal, India, are hereby required to submit their claims with supporting documents (such as proof of relationship, identity proof, succession certificate, legal heir certificate, etc.) to the undersigned within 15(fifteen) days from the date of publication of this notice. If no claim is received within the stipulated time, it shall be presumed that no other legal heir or claimant exists, and the legal heirs shall be taken accordingly. The undersigned shall not be responsible for any claim made thereafter. DASS by:- NAME - KUSHAL DAS (ADVOCATE) ADD:- 76A, Manik danga road, Kolkata-700111, Ph.No. – 8420230058 Email – kdas230@gmail.com

फॉर्म-जी रुचि की अभिव्यक्ति हेतु आमंत्रण हेतु पाटलिपुत्र एकेडमी फॉर एजुकेशन एंड ट्रेनिंग प्राइवेट लिमिटेड पटना में शिक्षा और प्रशिक्षण के क्षेत्र में कार्यरत (शिक्षा और शोधन अक्षमता (कोरपोरेट व्यक्तियों के लिए दिशाना समायोजन प्रक्रिया) विनियमावली, 2016 के विनियम 36ए के उप-विनियम (1) के अधीन)	
प्रासंक्षिप्त विवरण	
1. पैरन/सीआईएन/एलएफसी संख्या के साथ कोर्पोरेट ऋणदाता का नाम	पाटलिपुत्र एकेडमी फॉर एजुकेशन एंड ट्रेनिंग प्राइवेट लिमिटेड PAN: AAMCP3094L CIN: U80902BR2021PTC054177
2. पंजीकृत कार्यालय का पता	ऑफिस नंबर 303, तीसरी मंजिल, नवगुरु कमला बिजनेस पार्क, प्लॉट नंबर 172, 173 और 174, ईस्ट बॉरिंग कनाल रोड पटना-800001, बिहार
3. वेबसाइट का यूआरएल	उपलब्ध नहीं
4. उस स्थान का विवरण जहां अचल संपत्तियों का बहुमत स्थित है	303, प्लॉट नंबर 172, 173 और 174, तीसरी मंजिल, नवगुरु कमला बिजनेस पार्क, ईस्ट बॉरिंग कनाल रोड पटना-800001, बिहार
5. कोर्पोरेट ऋणदाता के मुख्य उत्पादों/सेवाओं की स्थापित वस्तुता	उपलब्ध नहीं
6. पिछले वित्तीय वर्ष में केबे गए मुख्य उत्पादों/सेवाओं का वर्ण और मूल्य	रु. 5,99,55,940 (वित्तीय वर्ष 2022-23)
7. कर्मचारियों/श्रमिकों की संख्या	कोर्पोरेट देनदार का संचालन वर्तमान में रिजोल्यूशन प्रोसेशनल द्वारा गौहंध कंटेनर के रूप में नहीं किया जा रहा है। प्रक्रिया के इस चरण में नितांतित प्रबंधन से अभिलेखों एवं सूचनाओं की सीमित उपलब्धता के कारण कोर्पोरेट देनदार के कर्मचारियों एवं श्रमिकों की संख्या संबंधी विवरण का सत्यापन नहीं किया जा सकर है।
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों के साथ), लेनवारी की सूची, प्रक्रिया की बंद की घटनाओं हेतु प्रासंक्षिप्त तिथियां सहित अधिक विवरण यहां उपलब्ध है:-	इसे प्रक्रिया ईमेल आईडी patliputraacademy912@gmail.com पर मेल भेजकर प्राप्त किया जा सकता है।
9. सौलता की धारा 25(2)(एच) के तहत समायोजन आवेदकों के लिए पात्रता यहां यूआरएल पर उपलब्ध है:-	1. अभिरुचि अभिव्यक्ति (ईडोआई) के साथ वापसी योग्य बयाना जमा राशि (विना ब्याज)- रु. 20,00,000/- (डिमांड ड्राफ्ट के माध्यम से) 2. समायोजन योजना के साथ सूचना जमा राशि (विना ब्याज)- रु. 50,00,000/- (डिमांड ड्राफ्ट के माध्यम से) 3. पूर्त निवर्त संपत्ति- रु. 5,00,00,000/-
10. रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	01.06.2026
11. संभावित संकल्प आवेदकों की अंतिम सूची जारी करने की तिथि	11.06.2026
12. अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	16.06.2026
13. संभावित समायोजन आवेदकों की अंतिम सूची जारी करने की तिथि	26.06.2026
14. संभावित समायोजन आवेदकों को सूचना आपन, मूल्यांकन मंजूरित और समायोजन योजनाओं के लिए अनुरोध जारी करने की तिथि	01.07.2026
15. समायोजन योजना प्रस्तुत करने की अंतिम तिथि	31.07.2026
16. रुचि की अभिव्यक्ति प्रस्तुत करने के लिए संसाधित ईमेल आईडी	patliputraacademy912@gmail.com

बिबोद कुमार सिंह रिजोल्यूशन प्रोसेशनल

कृते मैसर्स पाटलिपुत्र एकेडमी फॉर एजुकेशन एंड ट्रेनिंग प्राइवेट लिमिटेड (IBBI/PA-001/IP-P-2688/2022-2023/14108)

आईबीबीआई पंजीकृत पता: डब्ल्यूए-23, शंकरपुर, वस्ती नगर मेड्रो स्टेशन के निकट, शंकरपुर, पूर्वी दिल्ली – 110092

पत्राचार का पता: कार्यालय सं. ए-213, शांति गोपाल बैरबरी, गली नं. 1, मुख्य विमान मार्ग, मेट्रो पियर सं. 35, शंकरपुर, दिल्ली – 110092

प्रक्रिया ई-मेल आईडी : patliputraacademy912@gmail.com

एचएफ बैकतः 31.12.2026 तक, फोन नंबर 9871432334

तिथि: 16.05.2026	
स्थान: नई दिल्ली	

AZAM KHAN SENTENCED TO TWO YEARS IN JAIL FOR OBJECTIONABLE REMARK AGAINST DM

RAMPUR : A Rampur MP-MLA court has sentenced senior Samajwadi Party leader Azam Khan to two years in prison after convicting him in a 2019 case in which he made an objectionable remark against the then District Magistrate during the Lok Sabha election campaign. He was also fined Rs 5000. The verdict was delivered by Special Magistrate Shobhit Bansal on Saturday after completion of the hearing. The case pertains to a roadshow held in the Bhot police station area of Rampur during the 2019 election campaign, when Azam Khan was contesting as the Samajwadi Party candidate.

According to the prosecution, a video of Khan's statement, in which he allegedly made derogatory remarks against the then District Magistrate, had gone viral on social media, following which the Election Commission took cognisance of the matter and sought a report. He had called the DM a "Tankhaiya" (salaried person) and urged people not to take him seriously. He also said that after the election, he will make the officials clean his shoes. The alleged incident took place in Mankara village in Rampur. Subsequently, a case was lodged at the Bhot police station on the complaint of the then SDM of Tanda and Assistant Returning Officer of Chamraua Assembly constituency, Ghanshyam Tripathi. After the investigation, the police filed a charge sheet, and the trial proceeded in the MP-MLA court.

In a scathing attack on the Centre, Rahul Gandhi alleged that nearly 22 lakh NEET aspirants had been "cheated" and questioned Prime Minister Narendra Modi for maintaining silence on the issue.

"Twenty-two lakh NEET students have been cheated. But Modi ji is not saying a word. Remove Dharmendra Pradhan ji immediately, or

There are multiple cases against Azam Khan, including land grabbing, document forgery, and others.

LOST AND FOUND

This notice is to inform the general public that the original copy of Title Deed No-1460, Serial No-1488, Token No-1524, Book No-1, Dated-11.08.2012 duly registered at the office of Sub Registrar - N e e m c h a k Bathani, Purchased by (1) RAJESH SAW (2) NARESH SAW S/O LATE DEVI SAW from KAMALA DEVI W/O LATE DEVI SAW in respect of the property area admeasuring 02 Decimal bearing Thana no-121, Khata No-291(New), Plot No-1272(New) situated at Mauja - Narawat, Thana-Atri, Anchal -Atri, District-Gaya, Bihar. The original copy of deed had been lost during visit the Photocopy Shop at Atri from my Narawat. The said deeds are chain of Title Deed No-2254, Dated-29.07.2021, which is in the process of mortgaging the property to M/s Cholamandalam Investment & Finance Company Limited. If anyone found the said deed, Please inform on the below given contact detail and also all parties interested in this transaction or who may have claims against the property are encouraged to take notice of this ongoing process within 7 days of the publication of this notice if any.

Sudhanshu Kumar Sinha
B.Sc.L.L.B
Advocate and Legal Consultant
Gaya, Pin-823001
Mob-9431968369

LOST AND FOUND

This notice is to inform the general public that the Title Deed No - 4114, Serial No - 4146, Book No - 1, dated 13.05.1999 duly registered at the office of Sub Registrar - Samastipur, purchased by Khurshid Alam S/O Abul Hasnain and Title Deed No - 769, Serial No - 775, Book No - 1, dated 16.01.2002 duly registered at the office of Sub Registrar - Samastipur, purchased by Sumaila Khatoun W/O Mohammad Sabir. From Mohammad Hanif S/O Late Abdul Halil in respect of the property area admeasuring - 1.1 Katha bearing Thana No - 126 Khata No - 255 & 4 (OLD), Plot No - 126(OLD) 1521(NEW) situated at Mauja - Kasbeahar, Thana - Tajpur, Anchal - Tajpur, District - Samastipur, Bihar, and the original copies of above said deeds had been lost during visit the Photocopy Shop at Tajpur from my home. The said deeds are chain of Title Deed No - 923 dated 18.01.2021, which is in the process of mortgaging the property to M/s Cholamandalam Investment & Finance Company Limited by the current title holder namely Shyam Kumar S/o Surendra Thakur. If anyone found the said deed, please inform on the below given contact detail and also all parties interested in this transaction or who may have claims against the property are encouraged to take notice of this ongoing process within 14 days of the publication of this notice if any.

Surya Prakash Sharma
Lawmind Associates
Flat number - 206, 2nd floor,
Shobha Apartment, Shurbhiji Path,
Opposite Harihar Chamber, Boring Road,
Patna Pin - 800001
Mob - 7004217170

India deepens space tech ties with Italy, announces new collaborations

NEW DELHI : The Indian National Space Promotion and Authorisation Centre (IN SPACe) on Saturday informed it led a delegation of Indian space tech firms to Space Meetings Veneto 2026 in Venice, Italy, underscoring India's push to strengthen international partnerships and the expand global footprint of its private space ecosystem.

The event drew industry leaders, startups, policymakers and technology providers, in which the Indian delegation held strategic talks with the Italian Space Industry Study Group to explore deeper commercial and technological cooperation between both countries.

Karnataka-based Astrobase Space Technologies signed a Memorandum of Understanding (MoU) with Impulso Space to support customer access and explore launch opportunities through integrated mission management and launch service networks.

Another firm Kepler Aerospace signed a framework agreement with Apogeo Space to expand global Ground Station as a Service (GSaaS) infrastructure and strengthen satellite collaboration between India and



Europe.

The partnership will explore joint opportunities across CubeSat systems, payload technologies, satellite infrastructure and mission operations.

Nine Indian space-tech companies

joined the delegation and announced multiple collaboration initiatives.

Another firm VyomIC showcased its array of technologies during the event and announced a strategic collaboration focused on building next-generation navigation and resilient

infrastructure technologies, the statement noted.

Dr. P.K. Jain, Director, Program Management and Authorization Directorate (PMAD), IN-SPACe said that India's participation at Space Meetings Veneto reflects the growing global confidence in the country's space capabilities and private sector ecosystem.

The engagements translated into meaningful strategic partnerships between Indian and international space companies, he noted.

"The agreements signed by Astrobase Space Technologies, Kepler Aerospace and VyomIC highlight the increasing competitiveness and global readiness of Indian space enterprises. As India strengthens its position in the global space economy, IN-SPACe remains committed to enabling industry-led international collaborations," he said.

The visit follows the Italian Aerospace Delegation's visit to India in 2025 and forms part of the broader effort to deepen commercial space cooperation between India and Italy.

It also aligns with the 2025-2029 India-Italy Joint Strategic Action Plan announced at the G20 Summit 2024.

Rahul Gandhi demands sacking of Dharmendra Pradhan over NEET paper leak

NEW DELHI : Leader of Opposition in the Lok Sabha, Rahul Gandhi, on Saturday demanded the immediate removal of Union Education Minister Dharmendra Pradhan over the leak of the NEET examination paper, accusing the government of failing to protect the future of millions of students.

In a scathing attack on the Centre, Rahul Gandhi alleged that nearly 22 lakh NEET aspirants had been "cheated" and questioned Prime Minister Narendra Modi for maintaining silence on the issue.

"Twenty-two lakh NEET students have been cheated. But Modi ji is not saying a word. Remove Dharmendra Pradhan ji immediately, or



take responsibility yourself. Modi ji, sack Dharmendra Pradhan now," Gandhi said in a post on X.

He also released a video statement in which he claimed that the NEET question paper had been circulated two days before the exam-

ination.

Targeting the Education Minister, Rahul Gandhi said, "The whole country knows that the paper was distributed two days before the exam. India's Education Minister Dharmendra Pradhan says he has nothing

to do with it. You have damaged the very core idea of India."

Rahul Gandhi alleged that there is a nexus involving the RSS, BJP, and individuals appointed in educational institutions, claiming the system was being used for profiteering at the cost of students' futures.

"This nexus between the RSS, BJP and the people they have installed in universities has destroyed India's education system," he alleged.

The Congress leader further attacked the process of appointing Vice-Chancellors in universities, claiming ideological affiliation had

replaced merit and academic competence.

"The whole country knows that if someone wants to become a Vice-Chancellor, knowledge or experience is no longer important. If a person is affiliated with the RSS, he or she can become a Vice-Chancellor. If you are not from the RSS, you cannot become a Vice-Chancellor," Gandhi said.

Referring to repeated incidents of examination paper leaks across the country, he alleged that such failures had occurred "at least 80 times," destroying the future of nearly two crore young people.

NAME CHANGE

I, Sunita Yadav, date of birth August 07, 1985, W/o Kamlesh Singh, R/o Village- Lasara, Post- Chhewari, Tehsil- Ramgarh, District- Kaimur (Bihar) - 821110, do hereby declare through affidavit no. 503/14.05.26 that I have changed my name from Sunita Yadav to Kumari Sunita Yadav, which is according to my civic documents (UID, PAN) and educational certificates. My correct name is Kumari Sunita Yadav and date of birth is August 07, 1985. Both names, Sunita Yadav and Kumari Sunita Yadav, belong to the same woman, which is me. In the future, I shall be known only as Kumari Sunita Yadav, with the date of birth August 07, 1985.

NAME CHANGE

I, GIRISH DUBEY S/o SURENDRA NATH DUBEY, RESIDING AT-VILL+POST-ARAK PS- KRISHNABRAHM DIST-BUXAR-802111, BIHAR WILL BE KNOWN AS, GIRISH NATH DUBEY, VIDE AFFIDAVIT NO-1031-DATED-16-05-2026

I, MITHILESH DUBEY S/o GIRISH NATH DUBEY, RESIDING AT-VILL+POST-ARAK PS- KRISHNA BRAHM. DIST-BUXAR- 802811, BIHAR WILL BE KNOWN AS MITHILESH KUMAR DUBEY, VIDE AFFIDAVIT NO-1030 - DATED-16-05-2026.

AFFIDAVIT

I, Ajami Tabassum, Wife of Jamil Ansari, resident of - 25, Nasirchak, Sarari, Danapur-cum-Khagaul, Patna, Bihar-801105 do hereby solemnly affirm and declare as per Affidavit no- 8428 dated 13/05/2026 that in school of my daughter my name is mentioned as Azmi Tabassum which is in correct. My correct name is Ajami Tabassum which have to be changed in my daughter school record. All the contents of this affidavit are true and correct to the best of my personal knowledge and belief.

1.5 crore trees planted in 3 years: HM Amit Shah in Gujarat

AHMEDABAD/GANDHINAGAR : Union Home Minister Amit Shah on Saturday reviewed a series of development, environmental and infrastructure initiatives linked to the Gandhinagar Lok Sabha constituency, including a large-scale afforestation campaign under which more than one crore saplings are proposed to be planted during 2026-27.

Chairing a high-level meeting in Ahmedabad, Shah reviewed the ongoing "Green Lok Sabha - Gandhinagar Lok Sabha" campaign and said tree plantation and pond rejuvenation had become a "new identity" of the constituency.

"In the past three years, 1.5 crore trees have been planted in the region. As a result of these continuous efforts, a reduction of 2-3 degrees has been recorded in the average temperature of the Lok Sabha constituency," he said in a post on X.

Officials informed the meeting that around 1.03 crore saplings would be planted during 2026-27,

marking a 64 per cent increase over the nearly 62.85 lakh saplings planted last year.

The campaign aims to expand green cover and provide "clean air, water and a green environment" for future generations.

Shah suggested identifying housing societies where more than 50 trees could be planted and called for "increasing green cover in every part of Ahmedabad through public participation".

He also directed officials to undertake plantation in road medians and small open spaces, and to intensify plantation in Gujarat Industrial Development Corporation (GIDC) areas to provide an environment-friendly atmosphere for workers and industries. The plantation drive will include Miyawaki model plantations, dense plantations, linear plantations, boundary plantations, and scattered plantation techniques. Authorities also plan to green roadside stretches, vacant government plots and urban dump sites. The Forest

Department will undertake the plantation of 6,000 saplings at 18 entry points in Gandhinagar district and seven entry points in Ahmedabad district as part of a "Van Kavach" initiative.

As part of the campaign inspired by Prime Minister Narendra Modi's 'Ek Ped Ma Ke Naam 2.0' initiative, free saplings will be distributed to citizens. Officials said families living in tenements, row houses and bungalows would each receive one sapling to encourage public participation. Several government departments and civic bodies will participate in the campaign. Officials said the Deputy Conservator of Forests, Ahmedabad, would undertake plantation of more than 38.79 lakh saplings, while the Gandhinagar forest division would plant more than 12.47 lakh saplings. Ahmedabad Municipal Corporation (AMC) is expected to plant around 25 lakh trees, and Gandhinagar Municipal Corporation (GMC) is expected to plant more than 5.42 lakh trees.

SYMBOLIC POSSESSION NOTICE

ICICI Bank

Branch Office: ICICI Bank Ltd. 4/10, Mytree Tower, Bommanahalli Hosur Main Road Bangalore- 560068

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.

Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Demand (Rs)	Name of Branch
1.	Shilpa J Chauhan/ Karuru Surya Subrahmanyam- LBPTN0002317210 LBPTN00002317211	As Described In The Loan Document/ Property Document Covering Flat No. 502, Forth Floor, Block-3, Kaarya Homes, Plot No. 108, 109, 118 And 119, Marikavalasa Area, L.P. No. 11/2005, Survey No. 164/1, Paradesipalem Village, Grater Vsakhapatnam Municipal Corporation Area, Madhurawada S.R.O. Limits, District Visakhapatnam, Andhra Pradesh (admeasuring An Area of 958 Sq.ft. And 80 Sq.ft. Car Parking In Split Floor Bounded By: North: Open To Sky South: Open To Sky East: Open To Sky West: Common Corridor/ Symbolic Possession on/ 13/05/2026.	23.07.2025 Rs. 10,61,218.00/-	Patna

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: May 17, 2026

Place: Patna

Sincerely Authorised Officer
For ICICI Bank Ltd.

K Kavitha writes to PM Modi for removal of Union Minister Bandi Sanjay over POCSCO case against his son

HYDERABAD : Telangana Rakshana Sena President, K Kavitha, on Saturday wrote a letter to Prime Minister Narendra Modi, seeking the immediate removal of Union Minister of State for Home Affairs, Bandi Sanjay Kumar, from the Union Council of Ministers in connection with a POCSCO case against his son Bageerath. In the letter, K Kavitha targeted the Union Minister following a First Information Report (FIR) registered against his son under the Protection of Children from Sexual Offences (POCSO) Act.

AXIS BANK

2nd Floor, SBB Loan Centre, Sita-Usha Square Complex, Kankarbagh Main Road, Patna-800020

POSESSION NOTICE (For Immovable Property)
(As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorised Officer of the Axis Bank Ltd, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice calling upon the borrower/s/guarantor/s to repay the amount mentioned in the notice along with contractual rate of interest plus penal interest, charges, costs etc. within 60 days from the date of the said notice.

The borrower/s/guarantor/s, having failed to repay the amount, notice is hereby given to the borrower/s/guarantor/s, in particular and the public, in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8 of the said Rules on the date mentioned herein after.

The borrower/s/guarantor/s, in particular, and the public, in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Axis Bank Ltd., for an amount mentioned in the notice along with interest thereon and penal interest, charges, costs etc. from the date of demand notice.

The borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

Name & Address of Borrower / Guarantor	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession
Mr. Mundrika Ram (Borrower) S/o Mr. Shikhand Chaudhari Dhangain, Bikramgani, Near Masjid, Dhanahin, Rohtas- 802212 Mrs Kanti Devi (Co-Applcant/ Guarantor) W/o Mundrika Ram Dhangain, Bikramgani, Near Masjid, Dhanahin, Rohtas- 802212	A) Rs. 18,65,495.75/- (Rupees Eighteen Lakhs Sixty Five Thousand Four Hundred Ninety Five and Seventy Five Paise Only) B) 08-09-2025 C) 14/05/2026

Description of the Immovable Property(Secured Assets)

Collateral security, SCHEDULE - A: (Description of Immoveable Property/ Secured Asset): All piece and parcel of the Land Area- 544 Sq Feet i.e 1.4 Decimal situated at Khata No- 652, Khesra No- 2624, Dhangai Ward No- 10, Bikramgani, Thana No- 503, Rohtas, Dist- Raohas and Executed in favour of Mr. Mundrika Chaudhary S/o Mr. Chaudhari Vide Saale Deed No- 6346 dated 21.07.1999 and is bounded by :Road South: Raja Ram Singh ,East: Purnawasi Chaudhary West: West:Ram Chandra Chaudhary

Date: 17-05-2026

Place: Rohtas , Bihar

Authorised Officer
Axis Bank Ltd.

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

PATLIPUTRA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED

OPERATING IN EDUCATION AND TRAINING AT PATNA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No. PATLIPUTRA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED PAN: AAMCP3094L CIN: U08902BR2021PTC054177
2.	Address of the Registered Office OFF. NO. 303 3RD FLOOR NAVYUG'S KAMLA BUSINESS PARK PLOT NO. 172, 173 & 174, EAST BORING CANAL ROAD PATNA-800001 BIHAR
3.	URL of website NA
4.	Details of the place where the majority of fixed assets are located 303, Plot No 172-173 & 174, 3rd Floor, Navyugs Kamla Business Park, East Boring Canal Road Patna - 800001 Bihar
5.	Installed capacity of main products/ services NA
6.	Quantity and value of main products/ services sold in the last financial year Rs. 5,99,55,940 (F.Y. 2022-23)
7.	Number of employees/workmen The Corporate Debtor is presently not being run as a going concern by the Resolution Professional. The details pertaining to the number of employees and workmen of the Corporate Debtor could not be ascertained due to limited availability of information and records from the suspended management at this stage of the process.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: The same may be obtained by sending a mail to the Process Email id: patliputraacademy912@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL : 1. Refundable Earnest Money Deposit (non-interest bearing) along with Expression of Interest- Rs. 20,00,000 (Through Demand Draft) along with Expression of Interest 2. Security Deposit (non-interest bearing) along with Resolution Plan- Rs. 50,00,000 (Through Demand Draft) along with Resolution Plan 3. Tangible Net Worth- Rs. 5,00,00,000
10.	Last date of receipt of expression of interest 01.06.2026
11.	Date of issue of the provisional list of prospective resolution applicants 11.06.2026
12.	Last date of submission of objections to the provisional list 16.06.2026
13.	Date of issue of the final list of prospective resolution applicants 26.06.2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants 01.07.2026
15.	Last date for submission of resolution plans 31.07.2026
16.	Process email id to submit Expression of Interest patliputraacademy912@gmail.com

Date: 16.05.2026

Place: New Delhi

Binod Kumar Singh
Resolution Professional

For M/s Patliputra Academy For Education And Training Private Limited.

IBBI/IPA-001/IP-P-02688/2022-2023/14108

IBBI Registered Address: Wa-23, Shaakarpur , Laxmi Nagar Metro Station, Shakarpur, East Delhi, 110092

Correspondence address:- Office No A-213, Shanti Gopal Chambers, Street No-1, Main Vikas Marg, Metro Pillar No-35, Shakarpur, Delhi-110092.

Process e-mail id: patliputraacademy912@gmail.com

AFA Valid up to- 31.12.2026 Phone Number- 9871432334

AXIS BANK

AXIS BANK LIMITED

Address:- Branch: PATNA RAC, 2nd Floor, Sita Usha Square, Kankarbagh, Main Road, Kankarbagh, Patna- 800020

Public Notice pursuant to Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

A notice is hereby given that the following borrowers have defaulted in the repayment of principal and payment of interest of credit facilities obtained by them from the bank and said facilities have turned to be Nonperforming Assets. The notices were issued to them under section 13 (2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 on their last known addresses however the same have un served and as such they are hereby informed by way of public notice about the same.

SR NO	Name & Address of the Borrower & Guarantor	Property Address on which loan availed	A) Date of notice B) Date of NPA	Loan Disbursed	Outstanding amount (As on date of notice)
1	M/S MAAFOOD INDUSTRIES THROUGHTS PROP. SHYAM NANDAN KUMAR BRANCH OFFICE AT: KALYANI, BOSE PRESS LANE, MUZAFFARPUR, JAWAHARLAL ROAD, MUZAFFARPUR, BIHAR- 842001 ALSO AT: HIRAUTA, PO-DUMMA, BLOCK-TARIYANI, DIST-SHEOHAR, BIHAR. (Borrower) MR. SHYAM NANDAN KUMAR S/O RAM SWARTH YADAV HIRAUTA, PO-DUMMA, BLOCK-TARIYANI, DIST-SHEOHAR, BIHAR (Co-Applcant/Borrower) MRS. RAJWATI DEVI W/O MAUZE LAL RAY R/O VILLAGE-MURADPUR DULLAH, PO-BHIKANPUR, THANA-AHIYAPUR, MUZAFFARPUR, BIHAR (Co-Applcant/Borrower)	All That piece and parcel of Non Agricultural Residential land and building measuring area 4.786 Decimal (Equivalent to 2100 Sq Feet) vide original sale deed No- 11363 Dated 26.04.2012 in the name of Mrs. Rajwati Devi W/o Mr. Mauze Lal Ray Resident of Village- Muradpur Dullah, PO- Bhikanpur, Thana - Ahiyapur, Dist- Muzaffarpur, Khata No- 830, Khesra No- 287m, Thana No- 402, Ward No- 12 at Brahmapura, PS- Brahmapura, Anchal- Mushari, Registry Office- Muzaffarpur, Dist- Muzaffarpur BOUNDARY AS PER DEED NO-11363 DATED 26.04.2012 As per Lawyer search Report Dated 28.05.2013 presently the above mentioned property is within M.C Limit and is bound as under NORTH: ROAD EAST: VENDOR SOUTH: VENDOR WEST: VENDOR	A)09-02-2026 B) 29-12-2024	10,00,001/- From Loan A/c No- 913030028420462	10,19,516.18/- (Rupees Ten Lakhs Nineteen Thousand Five Hundred Sixteen and Eighteen Paise Only)

The steps are being taken for substituted service of notice. The above borrower and/ or the guarantors (Where ever applicable) are advised to make the payment of outstanding dues as mentioned above along with future interest and applicable charges within 60 days from the date of the publication of this notice failing which further steps will be taken after the expiry of 60 days of the date of this notice as per the provision of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002.

Please note that under section 13 (13) of the said Act, no Borrower shall after receipt of Notice referred to in Sub Section (2) transfer by way of sale lease or otherwise any of his secured assets referred to in the notice, without prior written consent of the secured creditor.

Borrower's kind attention is invited to the provisions of Sub Section (8) of section 13 of the SARFAESI Act, 2002 in respect of time available to the borrowers to redeem the secured assets.

Section 13 Sub Section (8) of the SARFAESI Act 2002.

Where the amount of dues of the secured creditor together with all costs, charges and expenses incurred by him is tendered to the secured creditor at any time before the date of publication of notice for public auction or inviting quotations or tender from public or private treaty for transfer by way of lease, assignment or sale of the secured assets. -

i) The secured assets shall not be transferred by way of lease, assignment or sale by the secured creditor and

ii) In case, any step has been taken by the secured creditor for transfer by way of lease or assignment or sale of the assets before tendering of such amount under this Sub Section, no further step shall be taken by such secured creditor for transfer by way of lease of assignment or sale of such secured assets.

Date: 17/05/2026 Place: MUZAFFARPUR

Authorized Officer Axis Bank Ltd.